



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Index & Agenda

Meeting No - NC/7/MEET/March/202122/15

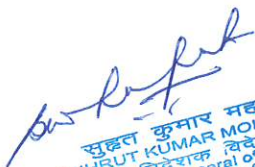
Meeting Date - 23/03/2022

Meeting Minutes of Norms Committee - 7 Plastic / Rubber Items

THE CHAIRMANSHIP OF
SHRI HARDEEP SINGH, ADDL. DGFT

Meeting No. 15/87ALC1/202122 of NORMS COMMITTEE (NC-7) dealing with 'Chapter 39 and 40 of ITC (HS) Code' held on 23.03.2022, under the Chairmanship of Shri HARDEEP SINGH, Addl. DGFT, Directorate General of Foreign Trade, Department of Commerce, Udyog Bhawan, New Delhi-110011. Following attended the Meeting:

- 1) Shri Shaish Kumar, Technical Expert (Consultant), DGFT
- 2) Shri D.N. Mathur, Technical Expert (Consultant), DGFT
- 3) Shri Nand Lal, Consultant, DPIIT
- 4) Shri O.P. Sharma, Consultant, D/o C&PC
- 5) Shri S.K. Mohapatra, DDG
- 6) Smt. Geeta Verma, ASO


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SUHRUT KUMAR MOHAPATRA
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Directorate General of Foreign Trade
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भारत सरकार / Govt. of India
उद्योग भवन, नई दिल्ली
Udyog Bhawan, New Delhi

Following are the decisions of the Norms Committee after deliberation and RA concerned shall take consequential action as per Foreign Trade Policy/Procedures:

Manual Cases

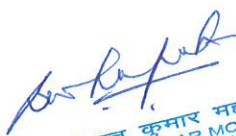
The Committee approved the minutes of Norms Committee -VII Meeting No. 13/87 dated 04.02.2022 since uploaded on DGFT website.

Case No. A-206 NC No.15/22 Dated: 23.03.2022	M/s.Precision Moulds & Dies Pvt. Ltd., Ghaziabad	HQ. F. No. 01/87/50/361/AM18 RLA F. No. 05/24/40/234/AM12 AA No.0510403912 dated 04.09.2017	Deferred
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Subject: Fixation of input output norms in respect of Advance Authorization No. 0510403912 dated 04.09.2017

Decision: The committee considered the case as per agenda in the presence of Technical Expert and noted that the firm has not replied to the PH letter issued on 09.03.2022. Hence committee decided to defer the case.

Case No. A-207 NC No.15/22 Dated: 23.03.2022	M/s.Zenith Industrial Rubber Products Pvt Ltd.	HQ. F. No. 01/87/50/109008/AM22 RLA F. No. 03AA04018528AM22 AA No.0311004392 dated 07.06.2021	Approved
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 Ministry of Commerce, Govt. of India
 उद्योग भवन, नई दिल्ली
 Udyog Bhawan, New Delhi

Subject:- Amendment of export item for Advance Authorisation No. 0311004392 dated 07.06.2021.

Decision: Decision: Based on the comments furnished by the Technical Expert (Consultant {Nand Lal}), the Committee decided to **ratify** the license as under:-

EXPORT ITEM	QUANTITY Per Kg of Export	IMPORT ITEM	QUANTITY
Silicon Rubber Sheets	1,00,000 Kg	1.Silicon Synthetic Rubber	1.086 Kg
		2.Peroxide- perkadox	0.025 Kg
OTHER SPECIALTY RELEVANT NATURAL RUBBER / SYNTHETIC RUBBER BASED RUBBER COMPOUNDED SHEETS	10,00,000 Kg	3.Natural Rubber	0.156 Kg
		4.Natural Rubber SVR 3L	0.084 Kg
		5.Neoprene/Chloroprene	0.130 Kg
		6.Nitrile Rubber/NBR	0.180 Kg
		7.Carbon Black	0.150 Kg
		8.Zink Oxide-Active C-30	0.025 Kg
		9.Antioxidants	0.006 Kg
		10. ACCELERATORS	0.008 Kg

Note: There will be a value Cap of Rubber Chemicals and Misc. Chemicals, as per the General Note 8 of the Hand Book of Procedure Vol II.

RA may take consequential action as per Policy / Procedures.

Case No. A-208 NC No.15/22 Dated: 23.03.2022	M/s. Avery Denision (India) Pvt. Ltd	HQ. F. No. 01/87/50/645/AM22 RLA F. No. 05/23/40/488/AM-20 AA No.0510413935 dated 20.03.2020	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510413935 dated 20.03.2020.

Decision: The Committee considered the case as per Agenda and decided to take cue from SION – A 2866 and ratify the Norms as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
1. SELF ADHESIVE FILM 115 GSM +/- 10%	1500000 Sqm	1. Coated BOPP Film 41 GSM +/- 10%	1560000 Sqm
2. SELF ADHESIVE FILM 114 GSM +/- 10%	2000000 Sqm	2. Glassine Paper 57 GSM +/- 10%	1560000 Sqm
3. SELF ADHESIVE FILM 119 GSM +/- 10%	1000000 Sqm	3. Solprene - Butadiene-styrene polymer	5497.280 Kg
4. SELFADHESIVE FILM 130 GSM +/- 10%	800000 Sqm	4. Westrez 5101P	12126.360 Kg
5. SELFADHESIVE FILM 125 GSM +/- 10%	600000 Sqm	5. Coated BOPP Film 41 GSM +/- 10%	2080000 Sqm
		6. Glassine Paper 57 GSM +/- 10%	2080000 Sqm
		7. Solprene - Butadiene - styrene polymer	6898.550 Kg
		8. Coated BOPP Film 46 GSM +/- 10%	1040000 Sqm
		9. Glassine Paper 57 GSM +/- 10%	1040000 Sqm
		10. Solprene - Butadiene - styrene polymer	3449.280 Kg
		11. Coated BOPP Film 46 GSM +/- 10%	832000 Sqm

		12. XPE 676 - Emulsion Adhesive	31200 Kg
		13. Glassine Paper 57 GSM +/- 10%	832000 Sqm
		14. Coated BOPP Film 41 GSM +/- 10%	624000 Sqm
		15. XPE 676 - Emulsion Adhesive	14400 Kg
		16. Glassine Paper 57 GSM +/- 10%	624000 Sqm

Note:- Quantity for Export Item 1 to 5 is as applied.

Quantity for all Import items except Item No. 12 and 15 are as applied for.

RA may take consequential action as per Policy / Procedures.

Case No. A-209 NC No.15/22 Dated:23.03.2022	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/441/AM20 RLA F. No. 05/24/40/451/AM20 AA No. 0510412360 dated 05.11.2019	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No.0510412360 dated 05.11.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 7% wastage as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Flex of GSM (220-610)	1.0 Kg	1.PVC Resin (Suspension Grade)	0.4583 Kg
		2.Plastisizer (DOP/DOA/DINP)	0.18335 Kg
		3.Titanium Dioxide	0.0550 Kg
		4. Processing Aid	0.0340 Kg
		5. PVC Lubricant	0.00458 Kg
		6. Optical Brightening Agent	0.0010 Kg
		7. Warp Knitted Polyester Fabric(REL GSM)	0.1735 Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-210 NC No.15/22 Dated:23.03.2022	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/1238/AM29 RLA F. No. 05/24/40/700/AM19 AA No. 0510409862 dated 06.03.2019	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510409862 dated 06.03.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 7% wastage as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Flex of GSM (220-610)	1.0 Kg	1. PVC Resin (Suspension Grade)	0.4583 Kg
		2. Plastisizer DOP/DOA/DINP	0.18335 Kg
		3. Titanium Dioxide	0.0550 Kg
		4 Processing Aid (PVC)	0.0340 Kg
		5. PVC Lubricant	0.00458 Kg
		6. Optical Brightening Agent	0.0010 Kg
		7. Warp Knitted Polyester Fabric (REL GSM)	0.1735 Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-211 NC No.15/22 Dated: 23.03.2022	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/441/AM19 RLA F. No. 05/24/40/348/AM19 AA No. 0510407837 dated 19.09.2018	Approved
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Sub: - Request for fixation of norms in respect of Advance Authorization No. 0510409862 dated 06.03.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 7% wastage as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Flex of GSM (220-610)	1.0 Kg	1. PVC Resin (Suspension Grade)	0.4583 Kg
		2. Plasticsizer (DOP/DOA/DINP)	0.1834 Kg
		3. Titanium Dioxide	0.0550 Kg
		4 Processing Aid (PVC)	0.0340
		5. PVC Lubricant	0.00458 Kg
		6. Optical Brightening Agent	0.0010 Kg
		7. Polyester Yarn (REL Denier)	0.1780 Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-212	M/s. Helous Packaging	HQ. F. No. 01/87/50/223/AM14	Deferred
NC No.15/22		RLA F. No. 05/24/40/542/AM-13	
Dated: 23.03.2022		AA No.0710095382 dated 15.05.2013	

Sub: - Request for fixation of norms in respect of Advance Authorization No. 0710095382 dated 15.05.2013.

Decision:- The committee considered the case as per agenda and decided to ask for following information from firm and defer the case.

1. Manufacturing process with CAD/CAM of cutting the Foam pcs, indicating efficiency.
2. Weight of export and Import items in Kg/Cubic metre term.
3. Complete calculation (weight wise/ cubic metre wise) for the requirement of import items, indicating net import content and wastage separately for the manufacture of each export item.
4. Specific/generic name of import item.

Case No. A-213 NC No.15/22 Dated: 23.03.2022	M/s. Pioneer Polyleathers Ltd.	HQ. F. No. 01/87/50/764/AM19 RLA F. No. 05/24/40/582/AM19 AA No. 0510409333 dated 15.01.2019	Approved
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Subject: Fixation of norms in respect of AA No. 0510409333 dt.15.01.2019.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 7% wastage as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
PVC Flex of GSM (220-610)	1.0 Kg	1. PVC Resin (Suspension Grade)	0.4583 Kg
		2. Plastisizer (DOP/DOA/DINP)	0.1834 Kg
		3. Titanium Dioxide	0.0550 Kg
		4. Processing Aid (PVC)	0.0340 Kg

(10)

		5.PVC Lubricant	0.00458 Kg
		6.Optical Brightening Agent	0.0010 Kg
		7. Warp Knitted Polyester Fabric (REL GSM)	0.1780 Kg

RA may take consequential action as per Policy / Procedures.

Case No. A-214 NC No.15/22 Dated: 23.03.2022	M/s.. Gujarat Fluoro Chemicals Ltd.,	HQ. F. No. 01/87/50/128/AM20 RLA F. No. 34/24/40/344/AM19 AA No. 3410045162 dt.21.05.2019	Deferred
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Subject:- Fixation of norms in respect of AA No. 3410045162 dt.21.05.2019.

Decision:- The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnish the information against the DL issued on 09.03.2020. Hence the Committee decided to defer the case.

Case No. A-215 NC No.15/22 Dated: 23.03.2022	M/s. Jain Irrigation Systems Ltd.,	HQ. F. No. 01/87/162/127/AM15/DES-VII RLA F. No. 03/83/40/00298/AM-09 AA No. 0310483881 dated 26.08.2008	Approved
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Subject:- Request for correction of description of export product as per our application for Redemption Re-consider Purpose only.

Decision: The committee considered the case as per agenda and decided to ratify the norms with 4.3% wastage as under:-

1. Applicant have stated that they have applied for one of the Export item as HDPE DUCT PIPE however as per Lic. Export was mentioned as HDPE TELECOM DUCT.
2. Accordingly in earlier Norms Committee Decision Export was mentioned as HDPE TELECOM DUCT.
3. In fact Norms remains the same whether Export is HDPE DUCT OR HDPE TELECOM DUCT.

S.No.	Export Item	Quantity	S.No	Import Item	Quantity
1.	HDPE Duct Pipe, HDPE Pipe, Gas Pipe, HDPE Coils, HDPE Quick Coupling Pipes & Fitting	3000MT	1.	HDPE Resin	3009MT
			2.	Silicore (Solid Silk Lubricant)	111MT
			3.	Colour Master Batch	27MT
			4.	White Master Batch	3MT
2.	Articles made of LDPE/LLDPE: (Lateral/Polytube i.e Tough Hose/Drip Polytube/Tuboslim/Micro Tube/Turbo Line/Turbo Auara/oval hose & Fitting)	500MT	5.	Relevant LDPE/LLDPE Granules	525MT
3.	Drippers clicktif 4 L/H black-brown-new	220000 Nos	6.	Drippers clicktif 4 L/H black- brown- new	220000 Nos
4.	16MM Dripper 2 L/H Naantif 2005	1530000 Nos	7.	16MM Dripper 2 L/H Naantif 2005	1530000 Nos
5.	Dripper Regulate 16/1.6 Black	1275000 Nos	8.	Dripper Regulate 16/1.6 Black	1275000 Nos
6.	Tufbo flat Dripper 3,8	27336000 Nos	9.	Tufbo flat Dripper 3,8 Ltr/H	27336000 Nos

	Ltr/H				
7.	Tufbo flat Dripper 1,3 Ltr/H	8040000 Nos	10.	Tufbo flat Dripper 1,3 Ltr/H	8040000 Nos
8.	Tufbo flat Dripper 3,8 Ltr/H	26049600 Nos	11.	Tufbo flat Dripper 3,8 Ltr/H	26049600 Nos
9.	Tufbo flat Dripper 1,3 Ltr/H	30552000 Nos	12.	Tufbo flat Dripper 1,3 Ltr/H	30552000 Nos
10.	Dripper Regulate 16/1.6 Black	525000 Nos	13.	Dripper Regulate 16/1.6 Black	525000 Nos
11.	16MM Dripper 4 L/H Naantif 2005	360000 Nos	14.	16MM Dripper 4 L/H Naantif 2005	360000 Nos
12.	PC Drippers clicktif barb 4 L/H black black new	276000 Nos	15.	PCDrippers clicktif Barb 4L/H black black new	276000 Nos
13.	PC Drippers Clicktif Barb 4 L/H Black Black New	50000 Nos	16.	PC Drippers clicktif barb 4 L/H black blak new	50000 Nos
14.	16MM Dripper 4L/H Naantif 2005	1620000 Nos	17.	16MM Dripper 4 L/H Naantif 2005	1620000 Nos
15.	16MM Dripper 2L/H Naantif 2005	3600000 Nos	18.	16MM Dripper 2L/H Naantif 2005	3600000 Nos

RA may take consequential action as per Policy / Procedures.

Case No. A-216 NC No.15/22 Dated: 23.03.2022	M/s. Chemical Process Piping Pvt. Ltd.	HQ. F. No. 01/87/50/565/AM20/DES-VII RLA F. No. 03/94/40/870/AM-20 AA No. 0310834362 dated 21.01.2020	Approved
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Sub: - Request for Amendment in respect of Advance Authorization No. 0310834362 dated 21.01.2020.

Sub: - Request for Amendment in respect of Advance Authorization No. 0310834362 dated 21.01.2020.

Decision:- The committee considered the case as per agenda and decided to **ratify** the norms as under:-

EXPORT ITEM	QUANTITY	IMPORT ITEM	QUANTITY
Glass Fiber Reinforced Plastic Products (GRP Chimney (Liners) and GRP Ducts and Fittings) (Products containing 44.43% Glass Fiber and 46.19% synthetic Resin by weight-Net content of Glass Fiber is 258504 Kg and Met content of synthetic Resin is 268665 Kg)	581683Kg	Glass Fiber Reinforcements Roving /Woven Roving	271324Kg
		Synthetic Resin- Unsaturated Polyester Resin/Epoxy Resin/ Epoxy Resin/ Vinyl Ester Resin/ Hydroxyl Ethyl Cellulose.	282098.25Kg

NOTE: The specific synthetic Resin and Glass Fiber reinforcement should match in import and export items.

RA may take consequential action as per Policy / Procedures.


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